

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 08.05.2015

OA No.291/00200/2014

Mr. P.N. Jatti, counsel for applicant.
Mr. Mukesh Agarwal, counsel for respondents.

Learned counsel for the applicant seeks permission to withdraw the present O.A. with liberty to file afresh.

In view of the submissions made on behalf of the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file afresh; if so advised.

Anil Kumar (ANIL KUMAR) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat